

12 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF REHABILITATION INDUSTRIES CORPORATION LTD., CALCUTTA FOR 1976-77 WITH STATEMENT FOR DELAY AND URBAN LAND (CEILING AND REGULATION) (SIXTH AMDT.) RULES, 1978

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1976-77.

(ii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers. [Placed in Library. See No. LT-2697/78].

(3) A copy of the Urban Land (Ceiling and Regulation) (Sixth Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 1016 in Gazette of India dated the 12th August, 1978, under sub-section (3) of section 46 of the Urban Land (Ceiling and Regulation) Act, 1976, together with an explanatory memorandum. [Placed in Library. See No. LT-2698/78].

NOTIFICATION UNDER PREVENTION OF CRUELTY TO ANIMALS ACT, 1960 AND DELHI AGRICULTURAL PRODUCE MARKETING (ELECTION) RULES, 1978 WITH STATEMENT FOR DELAY

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 38 of the Prevention of Cruelty to Animals Act, 1960:—

(1) The Prevention of Cruelty to Animals (Application of Fines) Rules, 1978, published in Notification No. 14-21/76-LD.I in Gazette of India dated the 27th May, 1978.

(2) The Transport of Animals Rules, 1978, published in Notification No. 18-6/70-LD.I in Gazette of India dated the 27th May, 1978. [Placed in Library. See No. LT-2699/78].

(3) (i) A copy of the Delhi Agricultural Produce Marketing (Election) Rules, 1978 (Hindi and English versions) published in Notification No. F.6()/77-DAM/2323 in Delhi Gazette of India dated the 4th May, 1978, under sub-section (8) of section 63 of the Delhi Agricultural Produce Marketing (Regulation) Act, 1976.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-2700/78].

AUDITED ACCOUNTS OF SALAR JUNG MUSEUM BOARD, HYDRABAD, FOR 1976-77 UGC (FITNESS OF TECHNOLOGICAL UNIVERSITIES FOR GRANTS) RULES, 1978, ETC., ETC.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): I beg to lay on the Table:

(1) (i) A copy of the Audited Accounts (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1976-77.

(ii) A Statement (Hindi and English versions) showing reasons for delay in laying the above